

CAUSE LIST OF THE COURT OF **SRI GIRISHA.R.B.**, ADDL. CIVIL JUDGE
AND JMFC., HOSAKOTE FOR THE DAY **12.10.2020**

MORNING SESSION	AFTERNOON SESSION
HEARING	ISSUES
1. Crime 73/2020 NGPS	17. OS 37/2018
2. Crime 30/2020 NGPS	18. OS 109/2017
3. Crime 77/2020 NGPS	
4. Crime 107/2020 NGPS	HEARING
5. CC 496/2014	19. OS 379/2013
6. CC 358/2019	20. OS 105/2014
7. CC 1396/2020	21. OS 29/2015
8. CC 1409/2020	22. OS 337/2016
9. CC 2732/2020	23. OS 385/2016
10. OS 236/2020	24. OS 237/2017
11. OS 237/2020 (Shashikala Vs. Munishamappa)	25. OS 285/2017
12. CrI. Misc. 190/2020	26. OS 17/2018
13. CrI. Misc. 218/2020	27. OS 103/2018
14. Misc. 19/2015	28. OS 169/2018
ARGUMENTS	29. OS 83/2020
15. CC 228/2012	30. OS 149/2020
16. OS 99/2014	31. OS 207/2020

Hosakote
Dated: - 09.10.2020

Girish
09/10/2020
Addl. Civil Judge & JMFC.,
Hosakote

Note:

1. All the other cases which stands posted on the day has been adjourned to next dates in CIS, the concerned Advocates and litigants may ascertain the next dates of their cases in the CIS Portal.
2. The learned Advocates are hereby requested to strictly adhere to the instructions contained in the SOP issued by the Hon'ble High Court of Karnataka, Bangalore.
3. The learned Advocates are also requested to ensure adequate social distancing during the court session and further to ensure that the congregation does not exceed 20 at any time during the session.

CAUSE LIST OF THE COURT OF **SRI VINAYAK MAYANAVAR**, PRL. CIVIL JUDGE AND JMFC., HOSAKOTE FOR THE DAY **12.10.2020 at 2.45 PM**

HEARING

1. Crime 78/2020 SPS
2. Crl.Misc. 138/2016
3. Crl. Misc. 296/2017
4. Crl. Misc. 181/2019
5. Crl. Misc. 121/2020
6. Crl. Misc. 212/2020
7. Crl. Misc. 213/2020
8. Crl. Misc. 219/2020
9. Crl. Misc. 223/2020
10. PCR 139/2020
11. PCR 147/2020 (Chandranaik Vs. Govindaraju)
12. PCR 148/2020 (Venkateshwara Traders Vs. Seven Squares Constructions)
13. PCR 149/2020 (Venkateshwara Traders Vs. Seven Squares Constructions)
14. CC 970/2020
15. OS 198/2020

ORDERS

16. Crl. Misc. 149/2020
17. Crl. Misc. 215/2020

JUDGMENT

18. OS 354/2019

Hosakote

Dated: -09.10.2020

Pr. Civil Judge & JMFC.,
Hosakote

Note:

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